

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1207
ANSWERED ON:04.03.2010
BIHAR SPECIAL COURT ACT
Kumar Shri Kaushalendra

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the State Government of Bihar has sent Bihar Special Court Bill, 2008 for the approval of the Union Government; and
- (b) if so the details thereof and the status of the said Bill?

Answer

MINISTER OF LAW AND JUSTICE (DR. M.VEERAPPA MOLLY)

(a) & (b): Yes, the Bihar Special Courts Bill, 2009 was received for assent of the President. The Bill has been assented to by the Hon`ble President on 21-01-2010.